Tehri Dam

[RAJYA SABHA]

131. SHRI RAJ NATH SINGH: SHRIMATI MALTI SHARMA:

Will the Minister of POWER be pleased to state:

(a) whether Government are continuously carrying out the construction of Tehri Dam Project;

(b) if so, the total expenditure incurred thereon, till date;

(c) whether Government have now finalised the size and nature of this project;

(d) if so, the total estimated cost of this project as per final decision taken regarding its construction; and

(c) by when it is likely to be completed?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) The construction work of Tehri Dam was suspended in April, 1992 on account of agitation and after a comprehensive review of the entire matter in the light of all the objections, it was decided to resume the work from March, 1994 onwards and since then the work is continuing with some interruptions.

(b) The total expenditure incurred on the project until October, 1995 is Rs. 956.56 crores (provisional).

(c) and (d) Yes, Sir. The Tehri Hydro Power complex is estimated to cost (approximately) Rs. 5583 Crores and comprises following works in stages:—

- (i) A rockfill Dam with (4x250NW) Hydro Power plant.
- (ii) A concrete Koteshwar Dam downstream of Tehri with a (4x100 MW) Hydro Power Plant.
- (iii) A (4x250 MW) Pump Storage Plant at Tchri.
- (iv) Associated Transmission System.

However, the Union Government have finalised the size and nature of the Stage-I project as under:—

Estimated Cost (Rs. in Crores)

 Tehri Dam and Hydro 2815.00 Power Plant Stage-1 (1000 MW)

II.	Minimum Essential Works of:	
	(i) Koteshwar Dam & HPP (400 MW)	34.36
	(ii) pump Storage Plant (1000 MW)	114.30
III.	Associated Transmission System for Stage-I.	371.00
	Total:	3334.66

(e): It is now estimated that if the work is not interrupted, the Stage-I of the project should be ready by the year 2000 A.D.

Interest Rate of Various Banks

*132. SHRI O.P. KOHLI: Will the Minister of FINANCE be pleased to state:

(a) whether the reserve Bank of India has recently deregulated the interest rates offered by various banks on term deposits above two years, but a similar ceiling imposed by the Company Law Board on the maximum interest rate which could be offered by companies raising money through fixed deposit schemes is still intact;

(b) if so, whether it will hit the corporate sector fixed deposits;

(c) if so, whether remedial measures would be adopted so that the fund raising programme of the corporate sector through fixed deposit schemes for their working capital requirements are not adversely affected;

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): (a) to (d) Reserve Bank of India (RBI) has decided that with effect from 1st October, 1995 Scheduled Commercial Banks are free to fix their own interest rate on domestic term deposits with a maturity of over two years. The RBI has also increased the maximum rate of interest payabale by the Non-banking Financial Companies on the fixed deposits invited/accepted by them from 14 per cent per annum to 15 per cent per annum with effect from 30th October, 1995. As regards the Nonbanking Non-financial Companies raising money through fixed deposit schemes, the maximum rate of interest which could be offered is 15 per cent with effect from 1995, according 1st December. to Notification GSR No. 767 dated 1st December. 1995 issued by the Department of Company Affairs.

Project Cost of Power Projects sanctioned by Central Electricity Authority

*133. SHRI DIPANKAR MUKHERJEE: SHRI NILOTPAL BASU:

Will the Minister of POWER be pleased to state:

(a) the project cost of the Power projects of installed capacity above 500

MW sanctioned by CEA so far during the last five years;

(b) the corresponding preliminary cost for the above projects, excluding land and land development; and

(c) whether there is any norm set by CEA for preliminary cost of power projects, if so, the range in terms of the total cost and if not, the reasons therefor?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) and (b): Power projects of installed capacity above 500 MW techno-economically cleared by the Central Electricity Authority (CEA) during the last five years are indicated alongwith details of project costs and preliminary expenses (excluding land and land development) in the statement.

(c): No, Sir.

Statement														
	Power	projects	above	500	MW	capacity	cleared	bv	CEA	during	last	five	vears.	

SI. No.	Project Name & State	Installed Capacity (MW)	Estimated Cost (Rs. Crores)	Price level	Preliminary Expenses (Rs. Crores) (excluding land & land development)	
1	2	3	4	5	6	
	* 1990 - 91					
1.	*Teesta III HEP NHPC (Sikkim)	1200 (6x200)	1566.65	1990	11.68	
2.	*North Karanpura TPP (NTPC) (Bihar)	1000 (2x500)	1618.62	1989	1.00	
3.	*Bawana GTCC (DESU) (Delhi)	800	925.48	1990	0.21	
4.	*Vishakhapatnam TPP (AP)	1000 (2x500)	1947.49	1990	1.50	
5.	*Gandhar GTCC NTPC Gujarat	615	796.72	1990	0.58	